

Nature of case-B.A
Filing no.-8260/2020

Prem Hajra Vs. The State of Jharkhand
Advocate Name- Lalit Yadav

DEFECTS:-

5(a) C.C of Impugned Order may be filed with A/F.

5(e) Vak is not in original copy.

9.i) Brown cover, Presentation form & A.G slip may be filed.

9.ii) Petition is unaffidavited and page no. 12 & 12/A is not original copy.

9.iii) Statement of Annex stated at Sub-para 4 may be verified/corrected.

9.iv) Duly certified to be true type copy of page no. 13,14,16,17,18 may be filed.

9.v) Order dt. stated at para 20 does not tally with Impugned Order.